

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.2393
TO BE ANSWERED ON 23.03.2022

WELFARE OF CHILDREN WHO LOST PARENTS/GUARDIANS DURING COVID-19

2393: SHRI BRIJLAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the State-wise details of the children who have lost their parents or guardians during COVID-19 pandemic across the country till date, especially in the State of Uttar Pradesh;
- (b) whether Government has conducted any study in this regard and if so, the details thereof; and
- (c) the details of the steps taken/being taken by Government for the welfare of such children who have lost their parents or guardians during the COVID-19 period?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) : The Hon'ble Prime Minister has announced PM CARES for Children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The scheme is accessible through an online portal i.e. pmcaresforchildren.in. The applications of such children are uploaded on the portal by the respective State/ UT Governments. As on 21.03.2022, total 8995 applications have been uploaded on the portal and 4305 approved by District Magistrates after due process. The State/UT-wise details of approved Children including Uttar Pradesh on PM CARES for Children scheme portal is at Annexure-I.

(c) : The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme – Mission Vatsalya under which support is provided to States and UT Governments for delivering services for children in need of care and in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, sponsorship etc. The Ministry has issued advisories and guidelines for encouraging COVID appropriate behavior, monitoring of Child Care Institutions and coping strategies during COVID times for mental health support to children and care givers.

Further, PM CARES for Children Scheme *inter alia* provides support to the children through convergent approach, gap funding for ensuring education, health, monthly stipend from the age of 18 years, and lump sum amount of Rs.10.00 lakh on attaining 23 years of age. As per the Guidelines of PM CARES for Children Scheme, the Ministries and Departments i.e. Ministry of Finance (Department of Economic Affairs), Ministry of Education (Department of School Education & Literacy and Department of Higher Education), Ministry of Health & Family Welfare, Ministry of Tribal Affairs, Ministry of Social Justice & Empowerment, Ministry of Minority Affairs and Department of Posts, are facilitating the scheme and also ensuring that the facilities and services due to the children under the PM CARES for Children Scheme under their schemes and programmes are delivered to the children as per their needs.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO.2393 FOR ANSWER ON 23.03.2022 ASKED BY SHRI BRIJLAL REGARDING WELFARE OF CHILDREN WHO LOST PARENTS/GUARDIANS DURING COVID-19

STATE/UT-WISE DETAILS OF APPROVED CHILDREN INCLUDING THE STATE OF UTTAR PRADESH ON PM CARES FOR CHILDREN SCHEME PORTAL (AS ON 21.03.2022)

Sl. No.	State/UT	Approved
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	351
3	Arunachal Pradesh	7
4	Assam	55
5	Bihar	69
6	Chandigarh	12
7	Chhattisgarh	111
8	Dadra & Nagar Haveli and Daman & Diu	12
9	Delhi	140
10	Goa	6
11	Gujarat	223
12	Haryana	92
13	Himachal Pradesh	24
14	Jammu & Kashmir	17
15	Jharkhand	49
16	Karnataka	216
17	Kerala	112
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	426
21	Maharashtra	776
22	Manipur	20
23	Meghalaya	11
24	Mizoram	14
25	Nagaland	11
26	Orissa	108
27	Puducherry	12
28	Punjab	37
29	Rajasthan	198
30	Sikkim	0
31	Tamil Nadu	390
32	Telangana	256
33	Tripura	0
34	Uttar Pradesh	445
35	Uttarakhand	43
36	West Bengal	62
Total		4305
